

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

UNSTARRED QUESTION NO. 2514
TO BE ANSWERED ON 10TH DECEMBER, 2024

SCHEMES TO PROMOTE ANIMAL HUSBANDRY

2514. SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether cow is likely to be declared as national mother while protecting the cultural heritage of the country and promoting sustainable future and if so, the details thereof;
- (b) the details of the schemes implemented by the Government to promote animal husbandry; and
- (c) the details of funds allocated for the said schemes along with the details thereof, State-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) Under the distribution of legislative powers between the Union and the States. (Article 246(3) of the Constitution) preservation of animal is a matter on which the State legislature has exclusive powers to legislate. Looking towards the importance of cow and its progeny and in order to complement and supplement the efforts made by the State and UTs the Department of Animal Husbandry and Dairying is implementing Rashtriya Gokul Mission for development and protection of cattle including indigenous breeds. The mission is leading to increase in availability of indigenous breeds of cattle in the country. Department has also established Animal Welfare Board of India for protecting animals including cow and its progeny.

Government of India is implementing the following schemes to promote Animal Husbandry:

(I) Department of Animal Husbandry and Dairying is implementing Rashtriya Gokul Mission since December 2014 for development and conservation of indigenous breeds, genetic upgradation of bovine population and enhancement of milk production and productivity of bovines. Following steps are taken under the scheme to enhance productivity of indigenous breeds:

- (i) Nationwide Artificial Insemination Program: Under the Rashtriya Gokul Mission, the Department of Animal Husbandry and Dairying is expanding artificial insemination coverage to boost the milk production and productivity of bovines, including indigenous breeds. As on date, 7.3 crore animals have been covered, with 10.17 crore artificial inseminations performed, benefiting 4.58 crore farmers.
- (ii) Progeny Testing and Pedigree Selection: This program aims to produce high genetic merit bulls, including bulls of indigenous breeds. Progeny testing is implemented for Gir, Sahiwal breeds of cattle, and Murrah, Mehsana breeds of buffaloes. Under the Pedigree selection programme Rathi, Tharparkar, Hariana, Kankrej breed of cattle and Jaffarabadi, Nili Ravi, Pandharpuri and Banni breed of buffalo are covered. So far 3,988 high genetic merit bulls have produced and inducted for semen production.
- (iii) Implementation of In-Vitro Fertilization (IVF) Technology: To propagate elite animals of indigenous breeds, the Department has established 22 IVF laboratories and has produced 22,896 viable embryos, with 12,846 embryos transferred and 2019 calves born. To deliver technology at reasonable rates to farmers Government has launched IVF media.
- (iv) Sex-Sorted Semen Production: The Department has established sex sorted semen production facilities at 5 government semen stations located in Gujarat, Madhya Pradesh, Tamil Nadu, Uttarakhand and Uttar Pradesh. 3 private semen stations are also producing sex sorted semen doses. So far 1.12 crore sex-sorted semen doses from high genetic merit bulls have been produced and made available for Artificial Insemination.
- (v) Genomic Selection: To accelerate genetic improvement of cattle and buffaloes, the Department has developed unified genomic chips—Gau Chip for indigenous cattle and Mahish Chip for buffaloes—specifically designed for initiating genomic selection in the country.
- (vi) Multi-purpose Artificial Insemination Technicians in Rural India (MAITRIs): Under the scheme MAITRIs are trained and equipped to deliver quality Artificial Insemination services at farmers' doorstep. During the last 3 years 38,736 MAITRIs have been trained and equipped under Rashtriya Gokul Mission.
- (vii) Accelerated Breed Improvement Programme using sex sorted semen: This program aims to produce female calves with up to 90% accuracy, thereby enhancing breed improvement and farmers' income. Farmers receive support for assured pregnancy upto 50% of the cost of sex sorted semen. As of now, 341,998 farmers have been benefited from this program. Government has launched indigenously developed sex sorted semen technology to deliver sex sorted semen at reasonable rates to farmers.
- (viii) Accelerated Breed Improvement Programme using In-Vitro Fertilization (IVF) technology: This technology is utilized for the rapid genetic upgradation of bovines and an incentive of Rs 5,000 per assured pregnancy is made available to farmers interested in taking up IVF technology.

(II) National Livestock Mission (NLM): The Department is implementing NLM scheme since the financial year 2014-15. In view of the present need of the sector the NLM scheme has been revised and realigned from financial year 2021-22.

The revised scheme of National Livestock Mission (NLM) aims to create employment generation, entrepreneurship development, increase in per-animal productivity and thus targeting increased production of meat, goat milk, egg and wool under the umbrella scheme Development Programme. The scheme envisages three submissions and activities. Details are as under:

1. Sub-Mission on Breed Development of Livestock and Poultry
2. Sub-Mission on Feed and Fodder Development
3. Sub-Mission on Innovation, Extension

1. Sub-mission on Breed Development of Livestock and Poultry: This Sub-Mission has following activities:

Activity I:-Establishment of Entrepreneurs for breed development of Rural Poultry:

(a) The 50% capital subsidy upto ₹ 25.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies for establishment of Parent Farm (1000 birds),

(b) Establishment of Entrepreneur for breed development in small ruminant sector (sheep and goat farming): The 50% capital subsidy up to ₹. 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies to establish sheep and goat breeding unit with minimum 100 females and 10 males and maximum of 500 females and 25 males.

Activity II. Genetic Improvement of Sheep and Goat breeds: under this activity following are the sub activities:

(i) Establishment of Regional Semen Production Laboratory and Semen Bank for sheep and goat: One-time grants-in-aid up to Rs. 400.00 lakh as Central Share are provided to the concerned state eligible for establishment of Regional Semen Station for sheep and goat.

(ii) Establishment of State Semen Bank: One-time assistance up to Rs. 10.00 lakh are provided to the state for strengthening of existing cattle and buffalo semen bank to store and distribute goat frozen semen.

(iii) Propagation of Artificial Insemination through existing cattle and buffalo Artificial Insemination centers: One-time assistance upto ₹. 7000/-for each cattle Artificial Insemination (AI) Centre are provided for procurement of necessary equipment to strengthen the existing cattle AI centers to goat AI Centers for propagation of Goat Frozen semen.

(iv) Import of exotic sheep and goat germplasm: Assistance is provided to State Animal Husbandry department for need based import of sheep and goat germplasm to increase productivity non-descript animals.

Activity III: Promotion of Piggery Entrepreneur:

Onetime 50% Capital subsidy up to ₹ 30.00 Lakh is provided to Individual/ Self Help Group (SHG)/Farmers Producer organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity IV: Genetic Improvement of Pig breeds: Under this activity following activities are implemented:

(i) Establishment of pig semen collection and processing lab:

One-time assistance up to Rs. 150 lakh is provided to Animal Husbandry Department to establish semen processing lab at the government pig farm to produce high quality liquid boar semen for artificial insemination. Additionally, Rs. 30 lakh is provided as onetime recurring expenditure for procurement of consumables, medicines, chemicals etc. for first time processing of semen.

(ii) Import of exotic pig germplasm:

The Central Government is assisting the States for need based import of pig germplasm to increase productivity of the non-descript animals and to produce good quality cross bred animals to increase per animal meat production.

Activity V: Establishment of Entrepreneurs for horse, donkey, mule and camel: The 50% capital subsidy upto ₹ 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity VI: Genetic Improvement of Horse, Donkey, Mule, Camel:

(a) Regional Semen Station for Horse, donkey and camel: One-time Grants in Aid up to ₹ 10 cr. is provided to the State Government for establishment of semen station for Indigenous horse, donkey, mule and camel,

(b) Nucleus Breed Farm for Conservation of Horse/Donkey/Camel germplasm: One-time Grants-in-Aid up to ₹. 10 cr. is provided to the State Governments for establishment of Nucleus Breeding Farm for Horse, Camel, Donkey with elite animals in order to *in situ* and *ex-situ* conservation of animals.

(c) Breed Registration Society: 100% assistance are provided for establishment of breed registration society for horse, camel and donkey.

2. Sub-Mission on feed and fodder development: The Sub-Mission of the feed and fodder will have the following activities:

(i) Assistance for quality Fodder seed production: 100% incentivization for production of all categories of fodder seed production by Central and State Govt. institutions.

(ii) Entrepreneurial activities in feed and fodder: One time 50% capital subsidy up to ₹ 50 lakh is provided to the Individuals. SHG, FCOs JLG, FPOs, Dairy Cooperative societies, section 8 companies are incentivized for the value addition such as Hay/Silage/Total Mixed Ration(TMR)/ Fodder Block.

(iii) Establishment of Entrepreneurs for Fodder Seed processing Infrastructure (processing and grading unit/ fodder seed storage godown) One time 50% capital subsidy up to ₹ 50 lakh is provided to companies, start-ups/ SHGs/FPOs/FCOs/JLGs/ Cooperative societies Section 8 companies and other credible organizations for establishing fodder seed processing infrastructure.

(iv) Fodder production from Non-Forest Wasteland/Rangeland/Non-arable Land and Fodder Production from Forest Land: The Central assistance is provided for production of various fodder in the degraded non-forest wasteland / rangeland / grassland/ non-arable land and forest land to enhance the vegetation cover of problematic soils like saline, acidic and heavy soil.

3. Sub Mission on Innovation and Extension: Under this Sub-Mission the following are the activities:

(i) Research and Development and innovations:

100% assistance is provided to credible institutions including Governmental organisations for research and development in the sheep, goat, poultry, pig, and feed and fodder sectors.

(ii) Extension activities:

Assistance is provided for scheme and animal husbandry promotion through IEC activities such as seminars, training, capacity building, livestock farmers groups, breeders' associations, and livestock melas.

(iii) Livestock Insurance programme: Assistance is provided to the State Government for share of premium @ 60:40 or 90:10 basis for insurance coverage for animals. The beneficiary is sharing 15% share of the premium.

(III) National Programme for Dairy Development: The Department is implementing Central Sector Scheme- "National Programme for Dairy Development (NPDD)" across the country since Feb-2014. In July 2014, NPDD scheme has been with the aims to enhance quality of milk and milk products and increase share of organised procurement, processing, value addition and marketing. This scheme has two (2) components:

(i) Component 'A' of NPDD: The component A of NPDD scheme focuses towards creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities linking the farmers to consumers. So far 19,010 dairy cooperative societies

formed/revived, 18.17 lakh new farmers were given benefit of membership of dairy co-operative societies and 97.23 lakh litre of additional milk procured under the projects. 27.93 lakh litres per day new milk processing capacity has been established. 5110 Bulk Milk Coolers with 112.22 lakh litres chilling capacity installed 38040 Automatic Milk Collection Unit and Data Processing and Milk Collection Unit with Milk Analyser, 4267 Milk Analyser and 6266 Electronic Milk Adulteration Testing Equipments have been installed at village level dairy cooperative societies. 231 cooperative dairy plants at district/regional level (not having adulteration testing equipment) equipped for adulteration detection equipments and 18 State Level Laboratories are being establishment in 17 States.

(ii) Component B of NPDD: Dairying through Cooperatives (DTC) : To increase sales of milk and dairy products by increasing farmers' access to organised market, upgrading dairy processing facilities and marketing infrastructure and enhancing the capacity of producers owned institutions, thereby contributing to increase in returns to milk producers in the project area. So far 35 projects have been approved under the DTC NPDD Component B with a total project cost of Rs 1343.00 crore having loan component of Rs 841.55 Cr, a grant component of Rs 388.54 crore, and Producer Institutions (PIs) share of Rs 112.92 crore. A total grant of Rs 216.97 crore and loan of Rs.195.06 Cr has been released to National Dairy Development Board for further disbursement to PIs for the implementation of the projects.

(IV) Livestock Health and Disease Control (LH & DC): Department through a Central Sector Scheme, Livestock Health & Disease Control Programme (LHDCP) is committed to take all required initiatives and augmenting the efforts of all States/UTs, with the aim of reducing risk to animal health by prophylactic vaccination against diseases of animals like Foot and Mouth Disease (FMD), Brucellosis, Peste des Petits Ruminants (PPR) and Classical Swine Fever (CSF) under 100% central assistance and other state prioritized economically important exotic, emergent and zoonotic animal diseases under Assistance to States for Control of Animal Disease (ASCAD) along with capacity building of Veterinary services with funding pattern of 60:40 between Central and State; 90:10 for hilly and North East States and 100% for UTs. Additionally, under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU), 100% financial assistance is provided towards procurement & customization of Mobile Veterinary Units (MVUs) with recurring operational expenditure in the ratio of 90:10 for North Eastern & Himalayan States; 60% for other States, and 100% for UTs for delivery of veterinary healthcare services through Mobile Veterinary Units (MVUs) through a Toll-Free Number (1962) at farmers' doorsteps which include disease diagnosis, treatment, vaccination, minor surgical interventions, audio-visual aids and extension services.

Progress made under the scheme: (i) more than 99.38 crore vaccinations have been done against FMD including 27.92 crore vaccination performed during current year; (ii) about 4.36 crore calves vaccinated against Brucellosis under brucellosis control programme including 1.27 crore calves vaccinated during current year; (iii) total of 18.4 crore sheep and goats vaccinated against PPR; (iv)

about 61 lakh pigs vaccinated against Classical Swine Fever and (v) So far, 4016 Mobile Veterinary Units are operational in 28 states, 1.23 crore animals treated and 58.38 lakh farmers benefitted.

The State-wise details of funds released under the schemes is at Annexure-I to IV.

Annexure-I

State-wise funds released during last five year under Rashtriya Gokul Mission

(Rs in lakh)

SN	States/UT's/ NDDB	2019-20	2020-21	2021-22	2022-23	2023-24	Total
1	Andhra Pradesh	439.74	3181.38	5652.385	1546	3538.38	14357.89
2	Arunachal Pradesh	544.7	1240.8	397.08	467.16	1965.31	4615.05
3	Assam	0	0	227.97	3658.19	723.25	4609.41
4	Bihar	1230.95	7401.08	3076.14	4928.63	0.00	16636.8
5	Chhattisgarh	1019.78	101.25	841.65	402	0.00	2364.68
6	Goa	97.72	0.00	0.00	0	0.00	97.72
7	Gujarat	942.88	101.25	2735.311	2222.82	6542.58	12544.84
8	Haryana	423.48	1796.39	1775.6	1173.66	0.00	5169.13
9	Himachal Pradesh	519.42	484.25	5586.58	0	0.00	6590.25
10	Jammu & Kashmir	791.99	81	1533.93	2539.35	0.00	4946.27
11	Jharkhand	540.46	101.25	2244.525	1500	0.00	4386.235
12	Karnataka	756.47	101.25	1996.46	3562.48	2651.31	9067.97
13	Kerala	301.03	313	314	1284.12	6546.27	8758.42
14	Madhya Pradesh	2155.86	2113.44	6024.963	9049.51	4903	24246.77
15	Maharashtra	1479.71	202.5	0	0	3261.5	4943.71
16	Manipur	730.74	500.64	294.98	166.69	0.00	1693.05
17	Meghalaya	0	2039.22	738.21	0	0.00	2777.43
18	Mizoram	0	268.28	154.11	138.69	847.37	1408.45
19	Nagaland	0	372.06	494.7	608.86	466.2	1941.82
20	Orissa	1090.33	0	3480.425	1374.25	0.00	5945.005
21	Punjab	2849.33	714.13	0.00	232	0.00	3795.46
22	Rajasthan	1386.15	405	2254.77	250	250	4545.92
23	Sikkim	677.98	0	268.78	572.42	1097.87	2617.05
24	Tamil Nadu	536.08	2168.38	2663	3347	10996.05	19710.51
25	Telangana	2522.6	202.5	2439.76	0	3153.13	8317.99
26	Tripura	1066.58	0	2524.17	0	0	3590.75
27	Uttar Pradesh	3334.94	1012.5	2941.36	7671.25	9642.18	24602.23
28	Uttarakhand	508.77	3023.45	2115.44	1885.75	6083	13616.41
29	West Bengal	1026.06	202.5	1213.371	2037.35	6500	10979.28
30	A & N Lands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	Dadra & Nagar Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0
35	Ladakh		105	0	0	0.00	105
36	Pondicherry	0	0	144.44	0	0.00	144.44
37	NDDB	0	11618.89	12042.9	8893.76	16782.63	49338.18
	Total	26973.75	39851.39	66177.01	59511.94	85950.03	278464.1

Annexure II

State-wise funds released during last five year under National Livestock Mission

(Rs in lakh)

	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24	Total
1	Andhra Pradesh	1242.60	1073.125	2981.675	6009.28	1260.00	12566.68
2	Bihar	0 0	0	0	0	0	0.00
3	Chhattisgarh	36	1906.17	297.22	0	75.00	2314.39
4	Goa	0	0	0	0	0	0.00
5	Gujarat	0	0	0	0	155.00	155.00
6	Haryana	1440	0	0	0	407.50	1847.50
7	Himachal Pradesh	1456.145	2483.47	0	0	0	3939.62
8	Jammu & Kashmir	0	0	0	0	0	0.00
9	Jharkhand	0	0	0	0	64.00	64.00
10	Karnataka	919.304	0	970.49	0	250.00	2139.79
11	Kerala	1000	663.00	0	0.00	0.00	1663.00
12	Madhya Pradesh	0	1089.665	620.965		350.00	2060.63
13	Maharashtra	1855.2	992.072	0	0.00	65.00	2912.27
14	Odisha	770	1032.76	0	446.00	0	2248.76
15	Punjab	0	0	0	369.66	0	369.66
16	Rajasthan	565.94	0	0	0	0	565.94
17	Tamilnadu	3146.834	1552.16	0	0	0	4698.99
18	Telangana	1123.96	1153.11	542.76	0	0	2819.83
19	Uttar Pradesh	1752.65	0	0	0	100.00	1852.65
20	Uttarakhand	877.2	1680.17	867.66	0.00	198.48	3623.51
21	West Bengal	79.06	0	0	296.63	0	375.69
22	Arunachal Pradesh	1374.64	2456.84	0	261.85	473.70	4567.03
23	Assam	1442.18	1089.29	0	0	0	2531.47
24	Manipur	959.66	1427.28	784.69	0	0	3171.63
25	Meghalaya	2721.23	2995.31	997.43	0	0	6713.97
26	Mizoram	1453.16	1132.52	0	0	201.99	2787.67
27	Nagaland	960.18	850.3	809.76	0	50.00	2670.24
28	Sikkim	139.5	1022.66	0	93.21	93.21	1348.58
29	Tripura	500	1120.5	0	0	183.47	1803.97
30	A & N Islands	22.45	13.07	0	0	0	35.52
31	Chandigarh	0	0	0	0	0	0.00
32	Dadra & Nagar Haveli	0	0	0	0	0	0.00
33	Daman & Diu	0	0	0	0	0	0.00
34	Delhi	0	0	0	0	0	0.00
35	Jammu and Kashmir	0	1747.16	1287.0175	675.35	0.00	3709.52
36	Lakshadweep	13.2	59	0	0	0	72.20
37	Puducherry	40.812	0	0	0	0	40.81
38	Ladakh	0	0	0	308.295	0	308.30
	Total	25891.91	27539.63	10159.67	8460.27	3927.35	75978.82

Annexure-III

State-wise funds released during last five year under National Programme for Dairy Development

(Rs in lakh)

S. No.	Name of State	2019-20	2020-21	2021-22	2022-23	2023-24	Total
1	Andhra Pradesh	878.97	0	671.79	3335.23	3335.23	8221.22
2	Arunachal Pradesh	511.19	0	0	0	0	511.19
3	Assam	85	0	0	0	0	85
4	Bihar	1971.65	9966.15	275.3	0	0	12213.1
5	Chhattisgarh	464.88	250.95	0	0	0	715.83
6	Goa	42.5	0	39.81	0	0	82.31
7	Gujarat	573.6	446.95	13693.2	0	574.05	15287.79
8	Haryana	616.1	0	502.69	0	0	1118.79
9	Himachal Pradesh	655.93	61.55	1214.33	862.85	250	3044.66
10	Jammu & Kashmir	672.13	949.52	7418.56	0	2430.87	11471.08
11	Jharkhand	410.78	0	0	410.79	125	946.57
12	Karnataka	2018	3564	3566.49	5405.39	2170.28	16724.16
13	Kerala	3096.6	705.38	2569.78	48.23	1254.72	7674.71
14	Madhya Pradesh	1503.33	1013.48	0	0	49.13	2565.94
15	Maharashtra	1314.88	1693.29	0	657.44	692.15	4357.76
16	Manipur	575.76	514.62	901.89	0	0	1992.27
17	Meghalaya	628.1	821.98	810.91	1463.69	445.44	4170.12
18	Mizoram	700.45	20.38	0	0	0	720.83
19	Nagaland	349.8	16.78	200	194.71	0	761.29
20	Odisha	804.88	292.5	747.12	137.86	706.1	2688.46
21	Puducherry	42.5	0	39.47	0	25	106.97
22	Punjab	1311.75	612.5	3590.67	2233.88	2090.35	9839.15
23	Rajasthan	2439.7	1750.22	2931.78	1076.85	3758.84	11957.39
24	Sikkim	394.1	1047.25	637.2	482.78	950.42	3511.75
25	Tamil Nadu	1314.04	3859.76	259.63	2963.99	3853.44	12250.86
26	Telangana	957.09	919.75	0	930.73	151.56	2959.13
27	Tripura	5.6	78.99	0	0	604.14	688.73
28	Uttar Pradesh	501.64	0	0	0	97	598.64
29	Uttarakhand	1674.07	0	147.94	784.27	650	3256.28
30	West Bengal	101.79	0	71.47	0	0	173.26
	Total	26616.81	28586	40290.02	20988.69	24213.72	140695.2

Annexure- IV

Total State-wise funds released during last five year under Livestock Health and Disease control

(Rs in lakh)

S. No.	States	2019-20	2020 -21	2021 -22	2022- 23	2023 – 24	Total
1	Andhra Pradesh	5744.74	6396.46	5440	1376.05	8534.26	27491.51
2	Arunachal Pradesh	303.73	867.68	1198.7	0	266.48	2636.59
3	Assam	2331.86	40.35	3191.41	558.47	621.51	6743.6
4	Bihar	4852.93	1494.96	4912	895.66	80.15	12235.7
5	Chhattisgarh	2258.92	1271.46	3320.02	158.8	1087.97	8097.17
6	Goa	25.11	64.14	20	0	1352.28	1461.53
7	Gujarat	5085.24	1209.64	889	0	64.75	7248.63
8	Haryana	1157.8	1706.39	1120	2754.15	0	6738.34
9	Himachal Pradesh	779.87	1045.39	740.3	0	7066.94	9632.5
10	Jammu & Kashmir	1382.42	2689.42	1928.1	240	596.51	6836.45
11	Jharkhand	2080.51	2275.07	3776	0	4889.02	13020.6
12	Karnataka	4920.98	5036.54	4588.48	998.19	7232.82	22777.01
13	Kerala	341.67	455.37	468.5	86.97	318.1	1670.61
14	Madhya Pradesh	6637.57	4186.07	6496	352.73	0	17672.37
15	Maharashtra	5873.53	1871.77	2663.03	0	635.11	11043.44
16	Manipur	641.92	1978.49	992.02	314.01	644.51	4570.95
17	Meghalaya	473.27	141.06	732.41	0	0	1346.74
18	Mizoram	367.84	68.91	1134.03	116.66	19259.84	20947.28
19	Nagaland	49.01	34.23	320.25	18.68	1998.68	2420.85
20	Odisha	3095.9	1597.33	2896	0	3639	11228.23
21	Punjab	546.55	2383.11	1120	0	621.28	4670.94
22	Rajasthan	5266.41	2761.79	10428.53	0	2299.69	20756.42
23	Sikkim	27.49	14.22	167.57	232.57	271.32	713.17
24	Tamil Nadu	3313.69	1938.3	4305.2	0	129.49	9686.68
25	Telangana	4848.58	544.42	5174.76	0	262.78	10830.54
26	Tripura	142.86	1255.05	253.2	0	115.48	1766.59
27	Uttar Pradesh	10493.02	12528.95	12769.26	7339.84	251.07	43382.14
28	Uttarakhand	1049.44	417.53	1246.97	535.1	59.76	3308.8
29	West Bengal	3245.06	1477.5	3488	670	11.48	8892.04
30	A&N Islands	38.99	2.8	6.32	80	3.76	131.87
31	Chandigarh	8.48	6.98	0	0	0	15.46
32	DD&DNH	4.37	2.25	0	0	2.77	9.39
33	Delhi	25.47	49.1	48	0	0	122.57
34	Lakshadweep	3.2	148.05	144	0	1885.42	2180.67
35	Puducherry	17.92	18.06	163.33	0	60.27	259.58
36	Ladakh	3.65	4.78	16	48	0	72.43
	Total	77440	57983.62	86157.39	16775.88	64262.5	302619.4